

STATEMENT

Tourism Lodges & Yatri Niwases Sanctioned by the Central Department of Tourism for
Uttar Pradesh, Gujarat, Andhra Pradesh and Maharashtra

(Rs. in lakhs)

STATE	TOURIST LODGES		YATRI NIWASES	
	Number	Amount Sanctioned	Number	Amount Sanctioned
1990-91				
Uttar Pradesh	14	113.03	1	40.20
Gujarat	3	50.24	—	—
Andhra Pradesh	4	33.60	—	—
Maharashtra	1	12.06	—	—
1991-92				
Uttar Pradesh	—	—	—	—
Gujarat	2	27.26	—	—
Andhra Pradesh	6	72.01	—	—
Maharashtra	—	—	—	—

Theft of Railway Materials

3545. SHRI CHETAN P.S. CHAUHAN:
SHRI BALRAJ PASSI:
SHRI MAHESH KUMAR
KANODIA:
SHRIMATI SUMITRA
MAHAJAN:
SHRI RAMESH CHAND
TOMAR:
SHRIMATI MAHENDRA
KUMARI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether attention of the government has been drawn to the newsitem captioned 'No decline in Theft of Railway materials' appearing in the Hindustan Times dated July 22, 1991;

(b) if so, the facts thereof and the reaction of the Government thereto;

(c) the action taken against the erring officials; and

(d) the steps taken/proposed to be taken to check such thefts?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) There has been only marginal fluctuation in thefts of railway property during the period 1986-87 to 1988-89. However, the Railway Administration is taking preventive steps to further reduce the incidence of crime against the Railway property.

(c) Since there is no significant increase in crime, no question arises of action against officials.

(d) The following measure are being taken to prevent thefts and pilferage of railway property:—

- Escorting of trains carrying valuable and important consignments as far as possible.
- Intensive beat patrolling in yards and other vulnerable areas / sections.
- Joint checking at interchange points to take stock of the condition of wagons carrying consignments vulnerable to theft etc.
- RPF armed pickets are posted / deployed in vulnerable sections as far as possible.
- Plain clothed RPF personnel are also deployed to collect crime intelligence with a view to tracking down the criminals.
- Dog squads are deployed for patrolling in vulnerable yards and areas as per their availability.
- Close co-ordination between the RPF, the GRP and the local police is maintained at various levels to deal with criminals and receivers of stolen property.